of hill and tribal areas under the Tribal Sub-Plan and Hill Areas Development programme; and

(b) what are the principles and guidelines followed for such allotment?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):
(a) The Special Central Assistance provided for Tribal Areas in Orissa from 1974-75 to 1980-81 is as indicated below. This includes the allocation for primitive tribes and tribal pockets.

(Rs. in crores)

Year				Special Central Assistance	
1974-75 ·			- <del>-</del> -		o·86
1975-76				•	2.92
1976-77 .		• .	•		5.87
1977-78.					7.7015
1978-79 .					10.33
1979-80.		•		•	<b>9</b> .9110
1980-81.		•	•	•	9.31 (tentative)
TOTAL			•		46. 9025

No hill area in Orissa has been recognised for Special Central Assistance under the hill areas programme because most of the hill areas are already covered under tribal sub-Plan.

(b) Special Central Assistance for the Tribal sub-Plan is given as a Central additive to the flow from the Plan. The Special Central Assistance under the sub-Plan is the basis of the allocated on scheduled tribe population in the sub-Plan area, geographical area covered by the sub-Plan and the comparative backwardness of the State.

The areas which have been currently designated for receiving Special Central Assistance under the Hill Areas Programme were selected by the

National Development Council. These Areas have been chosen for the following reasons:

- (i) Their extensive geographic coverage
- (ii) Their peculiar problems of location, terrain, ecology and economic development, and
- (iii) They constitute an ecosystem by themselves.

Health hazards posed by the movement of stray animals in the Sadar Bazar area of Delhi

420. SHRIMATI SUSHILA SHAN-KAR ADIVAREKAR:

## SHRIMATI PRATIBHA SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the Delhi Municipal Corporation (Sadar-Paharganj Zone) have received various representations during the last three months from the residents of Basti Harphool Singh, Sadar Bazar, Delhi regarding constant 'health hazards' due to dirt of the stray animals in the area;
- (b) whether it is also a fact that in spite of repeated representations the M.C.D., Sadar and Paharganj Zone, have not taken any action in the matter with the result that there is panic in the area about spreading of infectious diseases from the animal dirt particularly during the monsoon and thereafter;
- (c) whether it is a fact that the continuous movement of stray animals in the locality is in collusion with the MCD staff of Sadar and Paharganj Zone as recently appeared in a section of the press; and
- (d) what remedial action Government have taken or propose to take in the matter?

109

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (d) A Statement is laid on the Table of the Rajya Sabha.

## Statement

According to the information received from the Municipal Corporation of Delhi 7 complaints have been received by them about the movement of stray cattle in the Sadar Bazar Area during April-June, 1980. As a result of these complaints, frequent raids in addition to routine raids were conducted and 392 cattles were rounded up and impounded in Municipal Cattle Pound during April, 1980, to June, 1980. However, these cattle released after realising the usual charges from their owners in accordance with the provisions laid down the Cattle Tresspass Act. MCD have not received any report that there is any panic in the area about spread of infectious diseases from the animal dirt.

The answer to part (c) of the Question is in the negative. The stray cattle which is released after payment of usual charges from their owners re-appear on the roads/streets and their release is in accordance with the provisions of the Cattle Tresspass Act. The question of any kind of collusion with MCD staff, therefore, does not arise.

M.C.D. has already taken anticipatory measures to check the spread of infectious disease in the area such as improvement of sanitation, food and hygiene raids, collection of water samples from hand pumps and reserseasonal anticipatory cholera and anti-typhoid inoculation by Jet Gun Teams and by EPI Centres. The public of this area has been educated regarding health and preventive measures by Health Education Bureau through announcements, cinema slides and radio and T.V. talks.

Besides, cleaning of roads and bylanes is being done and animal dirt is being removed regularly.

## Solid State Physics Laboratory

421. SHRI LADLI MOHAN NIGAM:

DR. BHAI MAHAVIR:

Will the Minister of DEFENCE be pleased to state:

- (a) what is the name of the substitute of Dr. R. C. Tyagi who joined in his place at Solid State Physics Laboratory, Delhi; and
- (b) what was the mode of his selection?

THE MINISTER OF STATE IN THE MINISTRY OFDEFENCE AND **DEPARTMENTS** THE UNDER CHARGE OF PRIME MINISTER (SHRI C. P. N. SINGH): (a) and (b) No substitute was posted but Dr. S. Ganesan was transferred from another R and D Establishment in the resultant vacancy.

## Cement factories in India

NATH 422. SHRI BISHAMBHAR PANDE:

SHRI KRISHNA NAND JOSHI:

Will the Minister of INDUSTRY be pleased to state:

- (a) what is the number of cement factories in the country;
- (b) how many out of them are running below capacity;
- (c) what is the percentage of capacity utilisation of each of them;
- (d) whether it is also a fact that most of the factories have incurred

losses during the year 1979-80;

- (e) if so, what is the extent of loss incurred by them; and
- (f) what steps are being taken to ameliorate the situation?